

(b) if so, what is the progress made so far in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DAL-BIR SINGH): (a) No Such proposal is under consideration at present.

(b) Does not arise.

National System of Certification in Industrial Training Institutions

@2994-C. DR. (SHRIMATI) NAJMA HEPTULLA: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government propose to have a national system of certification with standard syllabi and questions setting in industrial training institutions; and

(b) if so, by when?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI VEERENDRA PATIL): (a) A national system of certification under the aegis of National Council for Vocational Training is already existing and standard syllabi duly approved by the National Council are being followed for training in each trade in the Industrial Training Institutes. The question papers for the All India Trade Test are also set, moderated, printed and then supplied to the State Directors by this Ministry for conducting examinations at the Industrial Training Institutes on a national pattern.

(b) Does not arise.

12 Noon

REFERENCE TO THE REPORTED MURDER OF SHRI LAKSHMANA MAHAPATRO, EX-MEMBER OF RAJYA SABHA

SHRI KALYAN ROY (West Bengal): Sir, before you go, I want to raise a point. Please sit down for a while. I have got something to say. It involves the life of the Members of Rajya Sabha and

©Previously Unstarred Question 3351, transferred from the 26th August, 1983.

those who have been Members of Rajya Sabha in the past. Sir, you have seen in the press that a former Member of Rajya Sabha, Shri Lakshmana Mahapatro was brutally murdered in broad daylight in Orissa. He has been a very vocal Member of this House and he was an outstanding man in Orissa. He was brutally murdered in front of the police in the city of Orissa. Criminals are there; they have not been arrested. The whole thing was calculated, planned, and the police were aware of it. Would the life of ex-Members of Rajya Sabha and others be taken like this? Is there no justice in the country that an ex-Member of Parliament would be murdered in broad daylight in towns and cities of the country? Is there no law and order in Orissa? Sir, you ask for the report of the Chief Minister.

MR. CHAIRMAN: This is too recent an occurrence for the facts to percolate. You have only read the newspaper item; so have I. And I think it is too early for us to make up our mind as to whether the Members of Parliament are more exposed or less exposed than other members of our community. I will look into it; I promise you.

SHRI DINESH GOSWAMI (Assam): Can the Home Minister make a statement?

I'Mr. Deputy Chairman in the Chair/

SHRI KALYAN ROY: People are killed in Congress (I)-ruled States.

LEADER OF THE HOUSE (SHRI PRANAB KUMAR MUKHERJEE): An Santosh Roy is assaulted in Bengal?

SHRI KALYAN ROY: That is why you are murdering outside? What is this reply?

STATEMENT BY MINISTER

Correcting the reply given in the Rajya Sabha on the 1st August, 1983, to Starr Question 109, regarding honorariums to Journalists by AIR and TV

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPT.